

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 8th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Appeal No. 88 of 2009

GRIDCO Ltd. ... Appellant (s)
Versus
O.E.R.C & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K Ganesan &
Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Anjali Chandurkar, Ms. Smitha Inna,
Ms. Shilpy Chaturvedi & Mr. Hasan Murtaza
Mr. Rutwik Panda for OERC

Appeal No. 90 of 2009

Orissa Power Transmission Corporation Ltd. ... Appellant (s)
Versus
O.E.R.C & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. Antaryami Upadhyay,
Mr. Lakhi Singh & Ms. Sangita Pradhan

Counsel for the Respondent(s): Ms. Anjali Chandurkar, Ms. Smitha Inna,
Ms. Shilpy Chaturvedi & Mr. Hasan Murtaza
Mr. Rutwik Panda for OERC

ORDER

As agreed by the learned counsel for the parties, post the
matter on **19.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/balbir